

Mid-Career training programmes for bureaucrats

3781. SHRI SANJAY RAUT:

SHRI ANIL DESAI:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that mid-career training programmes for bureaucrats are not running to full capacity;
- (b) whether it is a fact that the programme was aimed at improving the competencies of the Indian Administrative Service (IAS) officers;
- (c) if so, in what manner the State Governments would grant career benefits to IAS officers even though they have not completed the above training programme; and
- (d) the remedial measures the Ministry is taking?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI V. NARAYANASAMY): (a) The percentage of participation of officers in the Mid-Career Training Programmes (MCTP) varies between 70% to 95% of the full capacity of the Lal Bahadur Shastri National Academy of Administration (LBSNAA), Mussoorie.

(b) Yes, Sir.

(c) In accordance with the Indian Administrative Service (Pay) Rules, 2007 the State/UT Governments cannot grant career benefits to those IAS officers who have not completed the respective phases of the mandatory Mid Career Training Programme.

(d) The provisions of the IAS (Pay) Rules, 2007 and the implications thereof on grant of career benefits to IAS officers are brought to the notice of all the State Governments/UTs each year, before the commencement of each phase of the mandatory Mid Career Training Programme.

RTI from Indians Living Aboard

3782. DR. K.P. RAMALINGAM: Will the PRIME MINISTER be pleased to state:

- (a) whether Government received representations from Indians living abroad that they had been finding it difficult to use RTI Act effectively as Government had not made specific rules to pay the mandatory fee of Rs. 10;